

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-69-2020**

Sangeeta Giri

... Petitioner

Vs

State of Goa &amp; Ors.

... Respondents

Shri Vibhav Amonkar, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents no.1 &amp; 2.

Shri Ryan Menezes and Ms. Gina Almeida, Advocates for the Respondent No.3.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 11 December 2020****P.C. :**

Shri Ryan Menezes, the learned counsel, for the third respondent seeks time to file counter and get on with the matter.

2. Post the matter on 08.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH